- (b) if so, the details thereof;
- (c) whether Government has any proposal to construct more bridges under SCM to ease traffic flow in Thoothukudi city, particularly;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) As reported by Thoothukudi Smart City, Thoothukudi Municipal Corporation has proposed a 28 MLD Sewage Treatment Plant (STP) as part of their Smart City proposal at an estimated cost of ₹ 35.84 crore.

(c) to (e) There is no proposal for constructing new bridges under Smart Cities Mission in Thoothukudi Smart City.

Action plan for 'Housing for All'

†1060. DR. SATYANARAYAN JATIYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the target, policy and action-plan for providing 'Housing for All';
- (b) the State-wise number of the houses built and the cost incurred so far to serve this purpose during the past years; and
- (c) the State-wise estimate of rest of the houses and the details of the financial expenditure incurred in implementation of scheme of Housing for All'?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], States/ UTs are required to undertake a demand assessment and validate the same to determine the requirement of houses to be covered under the Scheme. As per demand validated by States/UTs, 1.12 crore houses are proposed to be constructed under PMAY(U) by 31.03.2022.

[†]Original notice of the question was received in Hindi.

The Mission comprises four components *viz. In-situ* Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP), Beneficiary-led individual house construction/ enhancements (BLC).Under ISSR component, the Central assistance is ₹ 1 lakh per house while for the AHP and BLC components, the central assistance of ₹ 1.5 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY(U), there is an interest subsidy of 6.5 % for EWS/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-H), calculated on housing loan upto ₹ 6 lakh, ₹ 9 lakh and ₹ 12 lakh, respectively, over a loan tenure of 20 years.

In order to achieve the goal of 'Housing for All' by the year 2022, States/UTs have been requested to strategize fast tracking in submission of project proposals to cover the remaining beneficiaries well in time.

(b) and (c) Against the validated demand of 1.12 crore houses, about 93 lakh houses have been sanctioned and about 28 lakh houses have been completed so far. State/UT-wise details of achievements with respect to houses completed and Central assistance utilised and implementation details for number of houses grounded for construction and Central assistance released alongwith overall sanctions of houses and Central assistance to be incurred under PMAY(U) is given in the Statement.

State/UT-wise details of achievements with respect to houses completed and Central assistance utilised and implementation details for number of houses grounded for construction and Central assistance released alongwith overall sanctions of houses and Central assistance to be incurred under PMAY(U)

Statement

Sl.	States/UTs	Achievements		Implementation		Over all sanctions	
No.		Houses completed (Nos.)	Central Assistance Utilised (₹ in cr.)	Grounded for construction (Nos.)	Central Assistance Released (₹ in cr.)	Houses sanctioned (Nos)	Central assistance Sanctioned (₹ in cr.)
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Island (UT)	20	0.05	36	0.28	612	9.18
2.	Andhra Pradesh	313,086	5,246.91	689,149	6,876.85	1,375,337	20,760.61
3.	Arunachal Pradesh	1,645	80.69	6,870	105.25	7,230	162.82
4.	Assam	15.401	277.86	50,374	508.67	96,963	1,459.04
5.	Bihar	58,244	735 44	145,479	1,536.00	302,666	4,706.28
6.	Chandigarh (UT)	5,256	6.47	5,256	6.47	296	6.47
7.	Chhattisgarh	61,931	882.90	172,668	1,339.37	254,271	3,825.87
8.	Dadra and Nagar Haveli (UT)	2,167	41.01	3,979	59.57	4,891	88.05

9.	Daman and Diu (UT)	673	13.65	821	16.91	1,214	22.30	Writ
10.	Delhi (UT)	40,118	365.90	56,718	365.90	16,138	365.90	ten A
11.	Goa	673	15.50	673	15.86	732	16.40	lnswe
12.	Gujarat	352,579	5,830.47	490,173	6,807.60	605,168	10,593.15	Written Answers to
13	Haryana	18,250	352.85	43,250	735.56	266,237	4,237.34	
14.	Himachal Pradesh	2,741	44.24	7,199	67.06	9,920	174.77	
15.	Jammu and Kashmir (UT)	5,270	57.59	24,650	173.60	45,973	692.60	[2
16.	Jharkhand	68,029	1,179.15	130,107	1,517.21	196,900	2,940.81	[27 November, 2019]
17.	Karnataka	157,976	2,349.64	326,018	3,215.24	591,372	9,383.80	vemb
18.	Kerala	56,798	885.40	95,992	1,106.93	125,497	1,980.00	er, 20
19.	Ladakh (UT)	342	3.53	847	17.27	1,777	3668	19]
20.	Lakshadweep (UT)	-	-	-	-	-	-	7
21.	Madhya Pradesh	294,284	4,248 75	542,958	6,297.88	752,330	11,697.71	Insta
22.	Maharashtra	252,035	4,64467	446.148	5,259.69	1,146,881	17,722.32	rred
23.	Manipur	3,206	108 76	24 291	237.00	42,823	642.71	Unstarred Questions
24.	Meghalaya	1,067	0.87	1,571	6.52	4,671	70.42	tions
25.	Mizoram	2,113	89.11	10,220	115.35	30,259	463.64	281

1	2	3	4	5	6	7	8
26.	Nagaland	3,849	100.10	20,552	151.95	32,001	505.95
27.	Odisha	54,739	761.41	94,486	972.61	142,343	2,232.15
28.	Puducherry (UT)	2,585	25.46	8,116	75.70	13,379	203.38
29.	Punjab	17,960	259.64	43,531	424.31	79,386	1,231.37
30.	Rajasthan	74,820	1,002.90	108,284	1,200.03	198,271	3,283.94
31.	Sikkim	243	0.50	508	332	536	8.18
32.	Tamil Nadu	257,338	3,069.23	549,173	4,038.71	733,493	11,274.49
33.	Telangana	95,873	1,707.46	182,377	1,769.84	215,317	3,424.65
34.	Tripura	38,768	558.24	50,930	631.78	80,434	1,242.93
35.	Uttar Pradesh	351,191	5,936.01	870,632	7,725.90	1,451,765	22,280.52
36.	Uttarakhand	11,388	214.09	19,197	342.59	37,888	689.33
37.	West Bengal	155,957	2,455.50	289,718	2,941.91	408,128	6,283.88
	Total*	2,806,465	4,765.95	5,540,801	57,895.70	9,300,949	145,948.62

^{*} Including additional 27,850 beneficiaries and ₹ 1,229 cr. for Interest subsidy released recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY(U).